

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 06-02-2017

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : 594/16
PETITION NUMBER : TP 292/17
NAME OF THE PETITIONER (S) : NANDUR SUGARS LTD.
NAME OF THE RESPONDENT (S) :
UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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None appeared for the petitioner company. Fresh notice to the petitioner company.

Registry is directed to issue notice to the petitioner company.

Posted to 30.03.2017.

MEMBER (J)

MEMBER (T)